

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 104*
TO BE ANSWERED ON THE 28th JULY, 2026**

EXPANSION OF MEDICAL INFRASTRUCTURE UNDER PM-ABHIM

***104 SHRI BABUBHAI JESANGBHAI DESAI:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the State/UT-wise number of critical care hospital blocks sanctioned and successfully commissioned utilising central allocations under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM);
- (b) the capacity utilisation data of newly upgraded district public health laboratories mapped on the national monitoring portal;
- (c) whether administrative approval has been accorded to States, for utilising the central share allocated under the Scheme; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 104* FOR 28th JULY, 2026**

(a) to (d) Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM), a Centrally Sponsored Scheme (CSS) with certain Central Sector (CS) components, has been implemented to strengthen India's public health system through reforms that integrate health service delivery, public health action and health research, thereby enhancing the capacity of public health systems to effectively respond to pandemics and other public health emergencies.

The details of State/UT-wise number of Critical Care Blocks (CCBs) sanctioned, work under progress and functional as per information provided by State/UTs are given at **Annexure-I**.

Under the scheme, the support is provided to the States/UTs for establishment and strengthening of Integrated Public Health Laboratory (IPHL) at district level to enhance disease surveillance through early detection of outbreaks allowing quicker and more precise treatment, contributing to a more robust national disease surveillance network. The details of State/UT-wise number of Integrated Public Health Laboratories (IPHLs) sanctioned, work under progress and functional as per information provided by State/UTs are at **Annexure-II**.

Under CSS component of the scheme, administrative approvals have been accorded to all the States/UTs for an amount of Rs. 32,961.10 Crores (for FY 2021-22 to 2025-2026). The States/UTs-wise administrative approval given under PM-ABHIM (CSS component) is at **Annexure-III**.

Annexure-I**State/UT-wise number of Critical Care Blocks (CCBs) sanctioned, work under progress (functional) under CSS components of PM-ABHIM**

Sl. No.	State/ UT	Units Approved	Work under progress (Functional)
1	A & N Islands	1	1
2	Andhra Pradesh	24	24
3	Arunachal Pradesh	1	0
4	Assam	27	18
5	Bihar	38	35
6	Chandigarh	1	0
7	Chhattisgarh	23	21
8	Delhi	9	0
9	DNH & DD	1	(1)
10	Goa	2	0
11	Gujarat	32	25 (3)
12	Haryana	22	8
13	Himachal Pradesh	9	8
14	Jammu & Kashmir	10	9
15	Jharkhand	23	22
16	Karnataka	34	27 (4)
17	Kerala	14	11
18	Madhya Pradesh	50	42 (8)
19	Maharashtra	36	36
20	Manipur	2	2
21	Meghalaya	3	3
22	Mizoram	1	1
23	Nagaland	1	1
24	Odisha	28	20 (6)
25	Puducherry	4	4
26	Punjab	22	22
27	Rajasthan	38	32 (1)
28	Sikkim	1	1
29	Tamil Nadu	39	22 (15)
30	Telangana	31	21 (9)
31	Tripura	2	1
32	Uttar Pradesh	74	63
33	Uttarakhand	5	4
34	West Bengal	23	22
* No provision of CCB in Ladakh and Lakshadweep			

Annexure-II**State/UT-wise number of Integrated Public Health Laboratories (IPHL) sanctioned, work under progress (functional) under CSS components of PM-ABHIM**

S. No.	State/ UT	Units Approved	Work under progress (Functional)
1	A & N Islands	3	1 (2)
2	Andhra Pradesh	26	12 (14)
3	Arunachal Pradesh	22	17 (5)
4	Assam	33	9 (10)
5	Bihar	38	38
6	Chandigarh	1	(1)
7	Chhattisgarh	28	11 (17)
8	Delhi	11	11 (0)
9	DNH & DD	3	(3)
10	Goa	2	(2)
11	Gujarat	33	23 (7)
12	Haryana	22	(22)
13	Himachal Pradesh	12	12
14	Jammu & Kashmir	20	17 (3)
15	Jharkhand	24	11 (6)
16	Karnataka	31	14 (17)
17	Kerala	14	7 (7)
18	Ladakh	2	(2)
19	Lakshadweep	1	(1)
20	Madhya Pradesh	55	26 (29)
21	Maharashtra	36	14 (22)
22	Manipur	15	13 (2)
23	Meghalaya	10	9 (1)
24	Mizoram	10	3 (7)
25	Nagaland	11	9 (2)
26	Odisha	30	13 (15)
27	Puducherry	4	(4)
28	Punjab	22	14 (8)
29	Rajasthan	33	24 (9)
30	Sikkim	3	(3)
31	Tamil Nadu	38	5 (33)
32	Telangana	33	2 (31)
33	Tripura	7	5 (2)
34	Uttar Pradesh	75	14 (53)
35	Uttarakhand	13	8
36	West Bengal	23	17 (6)

Annexure-III**Status of States/UTs- wise administrative approval during scheme period (FY 2021-22 to FY 2025-26) under PM-ABHIM (CSS Component)**

Sl. No.	State/UT	Total Amount Approved (Rs Cr)
1	A & N Islands	32.29
2	Andhra Pradesh	1118.80
3	Arunachal Pradesh	66.94
4	Assam	1300.67
5	Bihar	3109.33
6	Chandigarh	63.86
7	Chhattisgarh	831.36
8	DNH & DD	35.00
9	Delhi	1749.22
10	Goa	50.00
11	Gujarat	1280.31
12	Haryana	627.67
13	Himachal Pradesh	360.10
14	Jammu & Kashmir	776.88
15	Jharkhand	1375.96
16	Karnataka	1928.79
17	Kerala	404.63
18	Ladakh	2.50
19	Lakshadweep	1.25
20	Madhya Pradesh	1567.91
21	Maharashtra	1086.44
22	Manipur	116.62
23	Meghalaya	230.89
24	Mizoram	44.85
25	Nagaland	45.34
26	Odisha	1411.38
27	Puducherry	158.44
28	Punjab	676.16
29	Rajasthan	2618.64
30	Sikkim	28.97
31	Tamil Nadu	1656.32
32	Telangana	1369.03
33	Tripura	59.48
34	Uttar Pradesh	5249.99
35	Uttarakhand	215.79
36	West Bengal	1309.29
	Total	32961.10
